

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-2711
ANSWERED ON- 11/08/2023

REVIVAL OF CLOSED TEXTILE PARKS

2711. DR. SANTANU SEN:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is aware of the findings and observations of the CAG's audit report on the Scheme for Integrated Textile Parks (SITP);
- (b) if so, the details thereof;
- (c) whether Government has fixed any responsibility or accountability for the closure of three textile parks that were shown as completed and functional by the Ministry;
- (d) if so, the details thereof and the action taken or proposed to be taken against the concerned officials or authorities; and
- (e) whether Government has taken any steps or measures to revive the closed textile parks or to recover the public funds invested in them?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (e): Yes Sir. The Comptroller and Auditor General examined the functioning of the scheme and released its Report 2 of 2023 containing the result of the compliance audit of Scheme for integrated Textile Parks. The report included observations related to planning, implementation & monitoring and evaluation of the Scheme.

Following the release of the report, the government has initiated a number of steps including getting issued Notices to Project Management Consultants/ Special Purpose vehicles (SPVs) of the Textile parks.

Initiation of recovery process can be done after cancellation of a Park or otherwise after due process in the Project Approval Committee (PAC). This is an ongoing process. So far, Rs. 65.19 crores has been recovered from the parks which have been cancelled by the PAC.
